

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1185

ANSWERED ON:09.12.2003

JOBS AND COMPENSATION TO NEXT OF KIN OF DECEASED EMPLOYEES

RAVINDRA KUMAR PANDEY

**Will the Minister of COAL be pleased to state:**

(a) whether the Union Government propose to dispose of the cases of providing jobs and compensation to next of kin of the deceased employees, to the displaced and those declared unfit on medical grounds of each subsidiary company of Coal India Limited especially BCCL and CCL through a special campaign;

(b) if so, the details thereof;

(c) the total number of cases involving the dependents of the deceased employees, the displaced and the medically unfit employees disposed off during the last three years including the current year, year-wise and subsidiary-wise; and

(d) the number of said cases pending till date, subsidiary-wise?

**Answer**

THE MINISTER OF STATE FOR COAL (SHRI PRAHLAD SINGH PATEL)

(a) & (b): Providing jobs or compensation (wherever applicable) to the eligible dependent of the deceased employees/ displaced persons, as the case may be, is done as per the provisions of National Coal Wage Agreements or Rehabilitation and Resettlement policy of Coal India Limited. This is a continuous and on going process.

(c): The details of the cases disposed off during the last 3 years is as per the table given below:

THE TOTAL NUMBER OF COMPASSIONATE APPOINTMENT DURING THE LAST THREE YEARS (Up to 01.11.03)

ECL BCCL CCL WCL SECL MCL NCL NEC CMP- DCC CIL TOTAL  
DIL (HQ)

IN LIEU OF DEATH

2000-01	855	829	482	202	424	43	56	1	3	1	1	2897
2001-02	347	808	209	216	391	33	75	2	17	1	3	2102
2002-03	422	714	515	152	459	49	88	1	14	2	4	2420
2003-04	280	388	305	223	238	33	40	1	14	3	3	1528

MEDICALLY UNFIT

2000-01	33	47	52	16	59	13	-					220
2001-02	2	15	7	21	34	13	-					92
2002-03	1	11	4	6	47	1	7					77
2003-04	-	2	3	8	27	4	4					48

DISPLACED (EMPLOYMENT AGAINST LAND)

2000-01	410	81	67	112	246	256	16					1188
2001-02	47	29	17	60	98	124	17					392
2002-03	207	54	17	21	75	94	10					478
2003-04	55	46	8	23	20	144	4					300

(d): The number of cases pending on compassionate grounds as on 31.10.2003 is given below:

Eastern Coalfields Limited	1670
Bharat Coking Coal Limited	125
Central Coalfields Limited	457
Western Coalfields Limited	220
South Eastern Coalfields Limited	89
Northern Coalfields Limited	0
Mahanadi Coalfields Limited	27
North East Coalfields	169
Central Mine Planning & Design Institute Limited	10